

FORM-B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MANGALAGIRI TEXTILE MILLS PRIVATE LIMITED

S.No.	Particulars	Details
1.	Name of corporate debtor	Mangalagiri Textile Mills Private Limited
2.	Date of incorporation of corporate debtor	24th March 2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110AP2006PTC049607
5.	Address of the registered office and principal office (if any) of corporate debtor	China Kakani Village, Mangalagiri Mandal, Guntur Dt. AP., PIN-522 503
6.	Date of closure of Insolvency Resolution Process	21.07.2026
7.	Liquidation commencement date of corporate debtor	21.07.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Golla Ramakantha Rao IBBI/IPA-003/IP-N00310/2020-2021/13364
9.	Address and e-mail of the liquidator, as registered with the Board	5-54-8/1, 1st Floor, 6/18, Brodipet Guntur-522002. gollarama@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Mr. Golla Ramakantha Rao No.1-2-597/1. 2nd Floor, Plot No.1, SLV Bhavan, Baraf Bagh Colony, Lower Tankbund, Hyderabad-500029 liquidation.mtmpl@gmail.com

Notice is hereby given that the National Company Law Tribunal, Amaravati Bench at Mangalagiri has ordered the commencement of liquidation of the Mangalagiri Textile Mills Private Limited on 21.07.2026.

Date : 22.07.2026
Place: Hyderabad

Sd/- Name and signature of liquidator
(Golla Ramakantha Rao)
IBBI/IPA-003/IP-N00310/2020-2021/13364

